MADHYAPRADESHSTATEJUDICIALACADEMY, JABALPUR

Special Programme for Advocates/ Advocate Clerks e-Court Programme at Taluka/Village (ECT_7_2022) (Online)

06.08.2022

Schedule		
Duration	Topic	Resource person
11.00 AM–11.15 AM	 > Opening remarks > Overview of e-Courts project Introduction about e-Committee > Role of Advocate as a Game Changer Key take a way of this training > e-Courts project getting Digital India Award, 2020 	Shri Padmesh Shah Additional Director, MPSJA & Shri Manish Sharma OSD, MPSJA
11.15 AM–12.15 PM	 Electronic Case Management Tools for Advocates e-Courts and e-Committee related Websites Cause list/Judgments/Orders/Case Status Automatic receipt of SMS and e-Mail on Court listing, SMS Push &Pull services Service Delivery in Court Complexes: e-Sewa Kendra Kiosks Digital display boards Other e-Services: Online certified copies 	Shri Aniruddha Jain IV th Civil Judge, Jr. Div. Shajapur
12.15 PM-01.15 PM	 e-Courts services mobile app for Advocates Case Management: Get Case status/cause list/orders My Cases/Export And Import QR scan option and its utility for Advocates 	Shri Manish Singh Thakur I st District & Additional Sessions Judge Dewas
01.15 PM – 01.30 PM	TEA BREAK	

	 E-Filing - The digital online filing process Registration of Advocate in e-Filing website. Steps to e-File a case. Advantages of e-Filing Case portfolio management Know the case status any time How to scan the document and make PDF Making Accessible PDF Uploading documents 	Shri Devrath Singh Civil Judge, Sr. Div. Junardeo, Dist. Chhindwara
02.30 PM–03.30 PM	 Virtual courts – Payment of online fine e-Payment portal of court fee, Fine, civil deposits. NSTEP - National Service and Tracking of Electronic Processes How to appear in Video Conferencing Help desk for Advocates Help Manuals & Videos in Regional Languages 	Shri Krishna Agrawal VII th Civil Judge, Sr. Div. Ratlam

Additional Director MPSJA

Please click the below link for join us. https://youtu.be/TUOzAv8gdYE